नौकरी से निकाले गये दिल्ली परिवहन निगम के कर्मचारियों को बहाल किया जाना

1618. श्री राम जेठमलानी:

सरदार जगजीत सिंह घरोड़ा :

क्या जल-मूतल परिवहन मंत्री यह बगाने की कुपा करेंगे कि:

(क) क्या यह सब हैकि सरकार द्वारा यह निर्णा लिया गया हैकि मार्च, 1988 में हुई हड़ताल में भाग लेने के कारण निकाले गये दिल्ली परिवहन निगम के कर्तचारियों को बहाल कर दिया जाये;

(ख) यदि हां, तो नौकरी से कितने व्यावेत हटाये गयेथे और जनवरें, 1990 तक उनमे से कितने व्यक्ति बहाल किए गए; और

(ग) बाकी बचे हुए कर्मचारियों को कव तक बहाल किए जाने की संभावना है ?

जल-भूतल परिवहन संवी साथ में संचार मंत्रालय का प्रतिरिक्त प्रभार (धी के० पी० उग्नीकृष्णन):(क) जी, हां।

(ख) दिल्ली परिवहन निगम के 3125 वर्बास्त कर्मचारियों में से 2882 कर्म-चारियों को जनवरी, 1990 तक दिल्ली परिवहन निगम की सेवा में बहाल कर दिया गया था । 12-3-1990 को यह संख्या बढ़ाकर 2906 हो गई ।

(ग) बर्खास्त किए गए ऐसे 72 कर्मचारियों न अभी तक डयूटी के लिये रिपोर्ट नहीं की है जिन्हाने अपनी बहाली के लिए अन्यावेदन दिया है और उन्हें डयूटी पर आने के लिए कहा गया है। शेष 147 कर्मचारियों के मामलों पर तभी विचार किया जाएगा जब बे अपना अन्यावेदन भोजेंगे।

## Increasing the production of telephone switching equipment

1019. SHRI KAMAL MO-RARKA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal has been cleared for increasing the production of telephone switching equipment; (b) a so, what are the details of quantum increase and the time frame; and

to Questions

(c) whether this is expected to improve the telecom, system?

THE MINISTER OF STEEL AND MINES WITH ADDI-TIONAL CHARGE OF THE MINISTRY OF LAW AND JUS-TICE (SHRI DINESH GO-SWAMI): (a) Yes, Sir.

(b) Nine parties have been Identified for increase of Production Capacity to 70,000 lines per annum each for Telephone Switching Equipment. The time frame for production at higher capacity is 8th Five Year Plan.

(e) Yes, Sir.

## Reconstruction and Rehabilitation of Shipping Industry

1020. SHRI KAMAL MORAR-KA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any fresh packages have been initiated for reconstruction and rehabilitation of the shipping industry;

(b) if so, the salient features thereof;

(c) whether any proposals are under consideration for acquisition of second hand ships also; an d

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIO-NAL CHARGE OF THE MINIS-TRY OF LAW AND JUSTICE (SHRI K. P. UNNIKRISHNAN): (a) and (b) This Ministry have taken a number of measures to revive the Shipping Industry. Some of these are :—

- (i) Speeding up the acquisition procedures.
- (ii) Allowing acquisition of ships for cross-trade.
- (iii) Permitting acquisition of Ships upto 25% in excess of assessed requirements.
- (iv) Allowing Ship owners to place orders on Indian Shipyards